

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 102
(CAA)-272(PB)/2017

IN THE MATTER OF:

Touchstone Holdings Pvt. Ltd.

.... Applicant/petitioners

Order under Section 230-232 of the Companies Act, 2016

Order delivered on 01.04.2021

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioners : Mr. Vipul Ganda, Ms. Aastha
Trivedi, and Ms. Guresha Bhamra,
Advocates for objectors
For the respondent : Ms. Shankari Mishra for RD and OL

ORDER

List on 07.05.2021.

-sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

01.04.2021
Aarti Makker